

**GOVERNMENT OF INDIA  
RURAL DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:1137  
ANSWERED ON:25.02.2003  
NON- RELEASE OF STATE S SHARE OF FUNDS  
CHANDRA NATH SINGH;SADASHIVRAO DADOBA MANDLIK

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) whether attention of the Government has been drawn to the news-item regarding negligence of States in regard to poverty alleviation schemes as reported in `Rashtriya Sahara` daily dated 15 December, 2002;
- (b) if so, the facts in this regard;
- (c) the details of the States who have not released their share for unemployment and poverty alleviation schemes during the last two years; and
- (d) the measures taken/proposed to be taken by the Government for strict implementation of unemployment and poverty alleviation programmes in the country?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI ANNASAHEB M.K.PATIL):

- (a) and (b) Yes, Sir. Some States have not contributed their full share for implementation of employment and poverty alleviation schemes of the Ministry of Rural Development. As per the latest reports available, the overall shortfall in release of State's share during 2001-2002 was Rs. 147.88 crore, which is about 7%.
- (c) The details of States with shortfall in release of State's share for employment and poverty alleviation schemes, namely, the Swarnjayanti Gram Swarozgar Yojana (SGSY), the Sampurna Gramin Rozgar Yojana (SGRY) and the Indira Awaas Yojana (IAY) during 2001-2002 and 2002-2003 are given below:

**YEAR 2001-2002**

Arunachal Pradesh (22.06%), Assam (25.13%), Bihar (23.99%) Chhattisgarh (6.43%), Goa (13.41%), Gujarat (3.48%), Haryana (14.40%), Himachal Pradesh (21.97%), Karnataka (13.61%), Madhya Pradesh (3.08%), Maharashtra (12.43%), Manipur (42.25%), Meghalaya, (9.46%), Nagaland (36.43%), Orissa (43.56%), Punjab (22.68%), Uttar Pradesh (8.17%), Uttaranchal (23.55%) and West Bengal (6.55%).

**YEAR 2002-2003**

Andhra Pradesh (3.89%), Arunachal Pradesh (55.29%), Assam (100.00%), Bihar (15.42%) Chhattisgarh (4.51%), Gujarat (8.25%), Haryana (26.37%), Himachal Pradesh (25.03%), Jharkhand (57.76%), Karnataka (13.28%), Kerala (16.48%), Madhya Pradesh (15.47%), Manipur (72.20%), Meghalaya, (20.31%), Mizoram (7.04%), Nagaland (69.31%), Orissa (14.63%), Punjab (15.42%), Rajasthan (17.11), Tamil Nadu (15.92%) Tripura (7.10%), Uttar Pradesh (27.42%), Uttaranchal (60.42%) and West Bengal (10.13%).

- (d) The Ministry of Rural Development has been impressing upon the States and Union Territories to implement the schemes more effectively and in accordance with the guidelines. In order to improve the implementation of the Schemes and to ensure better delivery of benefits to the poor, a four-pronged strategy consisting of (i) Creation of awareness about the Schemes, (ii) transparency (iii) people's partnership and (iv) accountability-social audit through Gram Sabhas has been evolved. The Ministry has also been impressing upon the States to release full State's share under different programmes, as shortfall in release of State's share results in proportionate cuts in Central releases.